

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 525
(To be answered on the 22nd July 2021)**

AERO SPORT ACTIVITY

525. SHRI RAJIV PRATAP RUDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that Aero Sport activity is growing in India and the world if so, the details thereof;**
- (b) the detail of the number of Aero Sports regulated by the Government of India and the regulatory body thereto along with the list of Aero Sports not regulated by DGCA;**
- (c) whether the Government recognizes that Aero Sports have a huge potential to boost tourism and if so, the details of Aero Sports in the country, category and State-wise;**
- (d) the details of the number of accidents and fatalities due to Aero Sports in India, sport-wise during the last three years and the current year; and**
- (e) whether the Aero Club of India is responsible for growth of Aero Sports in India and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

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- (a) Yes, Sir. There are a number of Aero Sports viz gliding, ballooning, microlights and powered parachutes, amateur built and experimental aircraft, rotorcraft, para-gliding, hang-gliding, para-motoring, aero-modelling and sky-diving being practised globally as well as in the country. India has a very diverse topography as well as suitable weather conditions which are ideal for Aero Sports round the year.**
 - (b) All Aero Sports activities are not regulated. However, Directorate General of Civil Aviation (DGCA) issues certificate of registration for balloons, gliders, powered hang-gliders and microlights.**
 - (c) Yes, Sir. Aero Sports have considerable potential to boost tourism in the country. The Aero Sports are largely being undertaken by private entities at Mysuru in Karnataka, Phagwada in Punjab, Mussoorie in Uttarakhand, Lonavala in Maharashtra, Manali in Himachal Pradesh, Shillong in**

Meghalaya, Panchgani in Madhya Pradesh and Goa.

(d) As reported by DGCA, there have been five accidents involving Aero Sports in India during the last ten years. The details of accidents and fatalities are as under:

Type of Aero Sport	No. of Accidents	Fatalities
Microlight	2	2
Glider	3	1

(e) The Aero Club of India (ACI) is a company registered under Companies Act, 1956 with no Government shareholding. As per the Memorandum of Association of the ACI, its objective is to inter alia encourage, protect and develop the study and practice of aeronautics and aviation in India and to do such things as may be considered conducive to the attainment thereof. ACI is one of the organisations helping development of aerosports in the country.
